

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated: Guwahati, the 17th January, 2023

The newly renovated office space in the 1st Floor, Old Block of the Gauhati High Court, which was earlier allotted temporarily to the Recruitment Cell of the Registry, is now allotted to the Civil Appeal (SA) section.

By order,

Sd/-
REGISTRAR (ADMN.)

Memo No. HC.III-07/2015/ 201 /G (Pt.) dated 17th January, 2023

Copy to:

1. The Registrar (Vigilance/Judicial/Establishment), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar _____, Gauhati High Court, Guwahati.
4. The Deputy Registrar _____, Gauhati High Court, Guwahati.
5. The Assistant Registrar _____, Gauhati High Court, Guwahati.
6. The Court Manager, Gauhati High Court, Guwahati.
7. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
8. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
9. The AO (J), _____ Section, Gauhati High Court, Guwahati.
10. The Court Officer No I/II, Gauhati High Court, Guwahati.
11. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

Sd/-
REGISTRAR (ADMN.)

17/1/23